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**S. Jamsonmung Vs State Of Manipur**

**Writ Petition (C) No. 153 Of 2019**

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**Court:** Manipur High Court (Imphal)

**Date of Decision:** Nov. 20, 2024

**Citation:** (2024) 11 MAN CK 0031

**Hon'ble Judges:** Ahanthem Bimol Singh, J

**Bench:** Single Bench

**Advocate:** Syed Murtaza Ahamad

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**Judgement**